

(क) १९५२ से १९५६ तक की अवधि में बिहार सर्किल के डाकघरों में कुल कितने सेविंग्स बैंक एकाउंट्स खोले गये; और

(ख) इस सर्किल में इसी अवधि में ऐसे कितने मामले हुये हैं जिनमें रुपया जमा करने वालों की मृत्यु के बाद उनका हिसाब चुकता नहीं किया गया ?

†[SAVINGS BANK ACCOUNTS OPENED IN THE BIHAR CIRCLE

\*111. SHRI KISHORI RAM: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the total number of Savings Bank Accounts opened in the Post Offices in Bihar Circle during the period from 1952 to 1956; and

(b) the number of cases in this Circle where the accounts of such depositors have not been paid off after their death during the same period?]

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR): (a) 2,94,388 for the financial years 1952-1956.

(b) Information is being collected and will be placed on the Table of the Rajya Sabha.

‡[परिवहन तथा संचार मंत्रालय में  
ज्य मंत्री (श्री हुमायुन कबिर) : (क)  
१९५२—१९५६ : वित्तीय वर्षों में  
२९४—२८८ ।

(ख) जानकारी प्राप्त की जा रही है और उपलब्ध होने पर राज्य सभा पटल पर रखी जायगी । ]

श्री किशोरी राम : बिहार सर्किल के अन्तर्गत गया ज़िले में क्या कुछ केसेज ऐसे हैं जिनमें मृत्यु के बाद पेमेंट नहीं हुआ है ?

श्री हुमायुन कबिर : मैंने अभी बताया कि इसके बारे में जानकारी प्राप्त हो रही है । जब तक जानकारी प्राप्त नहीं होगी, किस तरह मैं जवाब दे सकता हूँ !

सामुदायिक विकास और राष्ट्रीय विस्तार सेवा के कार्यों पर अध्ययन दल की सिफारिशों की जांच

\*११२. श्री राम सहाय : क्या सामुदायिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय विकास परिषद् की आयोजन-परियोजना समिति ने सामुदायिक विकास तथा राष्ट्रीय विस्तार सेवा के कार्यों की जांच के लिये जो अध्ययन दल नियुक्त किया था, क्या उसकी सिफारिशों की जांच पूरी कर ली गई है ; और

(ख) यदि हां, तो उसका क्या परिणाम रहा ?

†[EXAMINATION OF THE RECOMMENDATIONS OF THE STUDY TEAM ON COMMUNITY DEVELOPMENT AND NATIONAL EXTENSION SERVICE ACTIVITIES

\*112. SHRI RAM SAHAI: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) whether the examination of the recommendations of the Study Team appointed by the Committee on Plan Projects of the National Development Council for studying the activities of the Community Development and National Extension Service, has been completed; and

(b) if so, what are the results thereof?]

सामुदायिक विकास मंत्री (श्री एन० के० डे) : (क) शुरू की जांच पूरी हो चुकी है ।

(ख) डेमोक्रेटिक डीसेंट्रलाइजेशन (गणतंत्रीय विकेन्द्रीकरण) और ऐन० ई० ऐस०, सघन और सघनोत्तर क्रम-भेद व कार्यक्रम को मन्द करने के लिये जो सिफारिशों की गई हैं उन पर अब राज्य सरकारों से विचार किया जा रहा है। दूसरी सिफारिशों पर आगे कदम उठाने के लिये केन्द्रीय व राज्य सरकारें ध्यान दे रही हैं।

†[THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY):

(a) Preliminary examination has been completed.

(b) Recommendations relating to "Democratic Decentralisation" and the abolition of the distinction between N.E.S., intensive and post-intensive stages and the staggering of the programme are being processed with the State Governments. Other recommendations are being studied by the Central and State Governments with a view to taking further necessary action.]

श्री राम सहाय : क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि राष्ट्रीय विस्तार सेवा खंड के कार्यों में जनता का पर्याप्त सहयोग मिलता है या नहीं ?

SHRI S. K. DEY: Sir, efforts are being made to secure the maximum amount of co-operation from the public. Of course, the Government is never satisfied with what is being achieved, and the Government is always engaged in trying to improve on present co-operation.

श्री राम सहाय : क्या माननीय मंत्री महोदय को यह जानकारी है कि वहां के जो जनता के प्रतिनिधि हैं उनसे अधिकारी-गण पूरा सहयोग नहीं प्राप्त करते हैं ?

SHRI S. K. DEY: It varies from State to State and from area to area. I know of areas where there is complete

co-operation between non-officials and officials. I also know of areas where there is complete lack of co-operation. So we are continuously trying to improve the conditions.

SHRI V. VENKATARAMANA: Will this House get the opportunity to discuss this Committee's report before any action is taken by the Government, and if so, when?

SHRI S. K. DEY: Sir, that is a question which I cannot decide.

SHRI V. VENKATARAMANA: If we are not going to discuss that report here, how can the views of this House be known and how can there be representation for this House?

SHRI S. K. DEY: We are trying to consult the Members of the Informal Consultative Committee who, I believe, can represent the views of this House.

SHRI V. VENKATARAMANA: Am I to understand that once for all you have decided that this report will not be discussed in the House?

SHRI S. K. DEY: Sir, if it is decided by you to have it discussed in the House, we can have no objection.

MR. CHAIRMAN: Mr. Venkataramana, if you want it to be discussed, give notice of a motion and then we will decide it.

SHRI N. R. MALKANI: May I know, Sir, how many States have examined these recommendations and given their opinions to the Government of India?

SHRI S. K. DEY: Sir, the recommendations are being examined in all the States. In fact, before the recommendations were formulated by the Study Team, all the States were consulted. Now the final recommendations have been sent to the State Governments, and they are being studied and discussed.

SHRI N. R. MALKANI: Is it a fact, Sir, that some of the States have

already accepted the recommendations and implemented them?

**SHRI S. K. DEY:** In fact, implementation was proceeding even before the report came into being.

**SHRI N. R. MALKANI:** Has the Government of India given any directions about it?

**SHRI S. K. DEY:** Over certain basic issues, for instance, democratic decentralisation. This matter was considered in the National Development Council recently, and a decision was taken that there should be decentralisation. The State Governments are now trying to develop the forms in which this recommendation has to be given effect to.

**SHRI DEOKINANDAN NARAYAN:** May I know, Sir, whether one of the recommendations is that these community areas should be entrusted to gram panchayats, and if this question is referred to the State Governments, which State Governments have accepted this recommendation?

**SHRI S. K. DEY:** Sir, this question has been accepted in principle by all the States, but the forms in which this recommendation is to be implemented are still being studied by the State Governments.

**SHRI MAHESWAR NAIK:** Just now, Sir the hon. Minister stated that the Government is not satisfied with the public co-operation. May I know, Sir, what are the particular aspects of co-operation with which the Government is not satisfied, and in what way does the Government intend to have co-operation from the public?

**SHRI S. K. DEY:** Sir, it is a different question. But even then I can say that it is not the quality of public co-operation, but the volume of public co-operation, and the effort of the Government always is that the maximum co-operation that the public can offer should be ensured and there should be the maximum co-ordination between officials and non-officials.

**SHRI V. VENKATARAMANA:** Sir, in view of the answer of the Minister that the States have already started implementation of some of the recommendations, do I understand that there is no co-ordinated and comprehensive policy of the Government of India as far as the State Governments are concerned?

**SHRI S. K. DEY:** Sir, conditions vary so widely from State to State in this vast sub-continent that there cannot be one uniform pattern applicable to the whole of India.

#### APPLICATIONS RECEIVED BY THE DELHI DEVELOPMENT (PROVISIONAL) AUTHORITY FOR PERMISSION TO CONSTRUCT HOUSES

\*113. **SHRIMATI SAVITRY DEVI NIGAM:** Will the Minister of HEALTH be pleased to refer to the reply given to my Starred Question No. 494 on the 18th December, 1957 and state:

(a) the actual number of applications received by the Delhi Development (Provisional) Authority during the year 1956-57 for permission to construct new houses in Delhi;

(b) the number of applications actually scrutinized, accepted and rejected during the same period; and

(c) the approximate loss incurred, if any, by Government in demolishing these houses?

**THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR):** (a) 4,654.

(b) No. of applications  
scrutinized .. .. 3,893

No. of applications  
sanctioned .. .. 1,727

No. of applications  
rejected .. .. 2,166

(c) Government have not incurred any loss in this connection.